



2026:AHC:12520

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 18344 of 2025

Smt. Meena Srivastava

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ram Dayal Tiwari, Sr. Advocate, Vaibhav Goswami
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.2 of 2026

1. By way of correction application, correction has been sought in the order dated 09.01.2026 in para-4 line 1st and 2nd for deletion of the word 'he' while substituting it with the word 'she' and in para-13 (a), the word 'commissioner' be deleted while substituting with 'Chief Secretary' and in para-14, line no.2, the word 'petition' be deleted while substituting with the word 'petitioner'.

2. The correction application is **allowed**, accordingly.

January 19, 2026

N.S.Rathour

(Vikas Budhwar,J.)